

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.170/00071/2019**

**IN**

**ORIGINAL APPLICATION NO.170/01041/2016**

**DATED THIS THE 26<sup>TH</sup> DAY OF MARCH, 2019**

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Shri.K.Bhaskaran-MES No.198248

Late N.C Kuppuswamy,

Aged about 58 years,

Working as F.G.M & S.K

O/o Garrison Engineer,

M.E.S Air Force,

Yelahanka, Bangalore-63,

R/o No.176/1, M.E.S,

Quarters, Air Force,

Yelahanka, Bengaluru-63

.....Petitioner

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Union of India,  
Represented by its Secretary,  
Ministry of Defence,  
Central Secretariat,  
New Delhi-110 001.

2. Engineer-in-Chief,  
Engineer-in-Chief's Branch,  
Army Head Quarters, DHQ (P.O),  
New Delhi-110 001.

3. The Chief Engineer,  
Head Quarters,  
Southern Command,  
Engineer's Branch,  
Pune-411 001.

4. The Commander Works Engineer (AF) North,  
Hebbal  
Bangalore-560 032.

5. Garrison Engineer (AF)  
Military Engineering Services,  
Yelahanka,  
Bengaluru-560 063.

6. Sri.Mohammed Ayub Khan,  
M.E.S 198295,  
Working as F.G.M.S.K,  
O/o Garrison Engineer (AF)  
M.E.S Air Force, Yelahanka,  
Bengaluru-560063.

.... Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J))

MA No. 170/00071/2019 for correction is allowed. Issue a new copy of the order with the name of Shri N. Amaresh as the counsel for the respondents and call back the earlier order.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/